

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL CASE CBI	100028/1996	CBI ACB Mumbai Vs Bhalchandra S. Koli 2 ors.	SPP Amrish Pandey Adv. Gupte
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100012/2012	The State CBI ACB MUMNAI Vs Sanjay Kashinath Sawal and Anr.	SPP Amrish Pandey Adv. Parab A/1, A/2
3	SPL CASE CBI	100116/2013	The State CBI ACB Vs Satyanarayana Vanam Jaganathan and other	SPP Amrish Pandey
